

13.13 hrs.

(Interruptions)

ARREST OF MEMBER

[English]

MR. DEPUTY-SPEAKER: I have to inform the House that I have received the following telegram dated 7th April, 1989, from the Commissioner of Police, Madras on 8th April 1989:-

"I have to honour to inform you that Shri A. Jayamohan, M.P., was arrested at about 0800 hours today (7.4.1989) near the residence of the Hon'ble Speaker of Tamil Nadu Legislative Assembly at Greenways Road, Madras-28, in X Station Crime No. 308 of 89 under Section 151 Cr. P.C. when he along with 6 others assembled there to lay siege of the residence of the Hon'ble Speaker. They were removed to City Police Office, Madras-8."

MR. DEPUTY-SPEAKER: We shall adjourn for lunch to re-assemble at 1415 hours.

13.14 hours

*The Lok Sabha adjourned for Lunch till fifteen minutes past fourteen of the clock.*

14.17 hrs.

*The Lok Sabha re-assembled after Lunch at seventeen minutes past Fourteen of the Clock.*

[MR. DEPUTY SPEAKER *in the Chair*]

MOTION RE: INTERIM AND FINAL REPORTS OF THAKKAR COMMISSION

MR. DEPUTY SPEAKER: The House shall now take up the Motion regarding the Interim and Final reports of the Thakkar Commission. Sardar Buta Singhji.....

MR. DEPUTY SPEAKER: I request the Members to let the Minister move the Motion first and then they can raise whatever they want to raise. I have no objection.

SHRI DINESH GOSWAMI (Guwahati): I am on a point of order, Sir.

MR. DEPUTY SPEAKER: Let the Minister move first, then I will come to you.

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): Sir, I beg to move:

"That this House do consider the Interim and Final Reports of the Thakkar Commission on the assassination of Smt. Indira Gandhi, the late Prime Minister, and the Memorandum of Action Taken thereon, laid on the Table of the House on the 27th March, 1989."

(Interruptions)

MR. DEPUTY SPEAKER: I want to make it very clear. Now the discussion about whether this is a full report or not does not at all arise. Already the chair has given the ruling that this is the full report.

SHRI BASUDEB ACHARIA (Bankura): I am on a point of order, Sir. He has just now said that the Interim and Final reports tabled on 27th March.....(Interruptions)... The report tabled is not the full report.

MR. DEPUTY SPEAKER: Already the Speaker has ruled. There is no point of order.

(Interruptions)

MR. DEPUTY SPEAKER: You cannot go on shouting like this.

SHRI S. JAIPAL REDDY (Mahbubnagar): I am on a point of order, Sir